

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 23590/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PAWAN KUMAR

Respondent(s)

(IA No.86469/2017-CONDONATION OF DELAY IN FILING and IA
No.86473/2017-EXEMPTION FROM FILING O.T. and IA
No.86471/2017-CONDONATION OF DELAY IN REFILING)

Date : 29-11-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Upendra Mishra, Adv.
Mr. Abhishek, Adv.
Mr. Samir Ali Khan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Unserved cover containing notice has been received in respect of sole respondent with postal remarks "incomplete address".

Four weeks time is granted to counsel for the petitioner to take fresh steps and to file fresh particulars of sole respondent.

List on 29.01.2018.

(SANJAY PARIHAR)
Registrar

SBT